

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

APTEL/Registry/Misc./2019

Dated : 31.07.2019

Office Circular

Shri M.G. Ramachandran, Senior Advocate and President of Energy Bar Association has given a written request dated 31st July, 2019 on behalf of Energy Bar Association and Advocates practising before APTEL for declaring 13th and 14th August, 2019 in the week commencing 12th August, 2019 as non-court working days and in place thereof any two Saturdays may be declared as court working days in APTEL.

In view of the request, Hon'ble Chairperson, APTEL has ordered that 13th and 14th August, 2019 will be non-court working days' and in place thereof 31st August, 2019 (Saturday) and 14th September, 2019 (Saturday) will be court working days in APTEL.

This issues with the approval of Hon'ble Chairperson, APTEL.

Sd/-

(Dr. Ashu Sanjeev Tinjan)

Registrar

To,

The Notice Boards of the Tribunal

The Bar Room of APTEL

The Website of APTEL

The PPS/PS of the Hon'ble Chairperson/Hon'ble Members for submitting this Notification before the Hon'ble Members